GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:1463 ANSWERED ON:04.03.2011 RENEWABLE ENERGY SOURCES

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Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of various schemes/ programmes being implemented in the country for the development of renewable energy sources in the country, scheme-wise and State-wise;
- (b) whether the Government has achieved the targets fixed for power generation from renewable energy sources during the Eleventh Five Year Plan:
- (c) if so, the details of the targets set alongwith the power generated from various renewable energy sources in the country during the last three years and the current year, source-wise and State-wise;
- (d) if not, the reasons therefor along with the corrective measures taken by the Government in this regard; and
- (e) the details of the financial and other incentives alongwith subsidy provided for promoting power generation from these sources of energy during the above said period?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

- (a): Details of various schemes/ programmes being implemented for development of renewable energy sources in the country are given in the Annexure-I. The same cover all States and UTs.
- (b), (c), (d) & (e): Around 8,582 MW grid interactive power generation capacity from various renewable energy sources has been set up during the last three years and the current year as on 31.01.2011 against the Eleventh Five Year Plan target of 12,230 MW. Statewise targets are not set under renewable power programmes. Source-wise and State-wise details of the renewable power capacity addition of 8,582 MW are given in Annexure-II. Details of the Central financial assistance provided for promoting power generation from various renewable energy sources are given in Annexure-III. This apart fiscal incentives are available that include accelerated depreciation, nil/ concessional excise and customs duties. Preferential tariff for grid interactive renewable power is also being given in most potential States.